

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 272/252/ND/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.02.2018**

NAME OF THE COMPANY: Manish Traders Vs. ROC & Ors.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: None

For the Respondent: Mr. Manish Raj, Company Prosecutor, ROC, Delhi

ORDER

No reply has been filed by ROC despite several opportunities given.

Last opportunity is given to them.

To come up on 19th February, 2018.

-S-d-1

**(Deepa Krishan)
Member (T)**

-S-d-1

**(Ina Malhotra)
Member (J)**